NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 36 (ND)/2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE COMPANY: Rishi Infratech Pvt. Ltd. Vs. M/s Planit Travglobal Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s) : Mr. Dhruv Gupta, Advocate

For the Respondent (s) : Mr. Sangram Patnaik, Advocate

Mr. Rajiv Gupta, Advocate Mr. Sangam Singh, Advocate

ORDER

CA No. 246 of 2017

An application has been filed by Respondent No.4 praying for dismissal of the petition on grounds of maintainability.

Notice to the Petitioner. Dasti, returnable on 17th November, 2017.

Mr. P. Nagesh, Ld. Counsel for the Petitioner prays for discharge in this case.

Court Notice be issued to the Petitioner.

(S. K. Mohapatra) Member (T) (Ina Malhotra)
Member (J)

(Sapna Bhatia)